

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2601
ANSWERED ON 24/03/2025**

PRADHAN MANTRI AWAS YOJANA (URBAN)

2601. SMT. KIRAN CHOUDHRY:

SHRI NARHARI AMIN:

SHRI MAYANKBHAI JAYDEVBHAI NAYAK:

SHRI NARAYANA KORAGAPPA:

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) the number of cities/urban local bodies in which Pradhan Mantri Awas Yojana (PMAY-U) has been implemented across the country since its inception;
- (b) the number of houses sanctioned by Government until January 2025; and
- (c) the number of houses that have been delivered to the beneficiaries?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned in 4,618 cities/towns of India till date. Of the sanctioned houses, 112.74 lakh have been grounded for construction and 91.50 lakh have been completed/delivered to the beneficiaries as on 17.03.2025. The scheme period has been extended upto 31.12.2025 to complete the houses sanctioned without changing the funding pattern and implementation methodology.

Furthermore, based on the learning from the experiences of 9 years implementation of PMAY-U, Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. As on date, 30 States/UTs have signed Memorandum of Agreement (MoA) and in principle approval of 6.77 lakh houses has been given to such States/UTs.
